

ORISSA HIGH COURT: CUTTACK

NOTIFICATION

Dated, Cuttack, the 20th May, 2016.

No. 232 / A:- The following 21 (twenty one) Officers, who have been appointed as Civil Judges in the Orissa Judicial Service as per Rule -28 (2) of O.S.J.S & O.J.S Rules, 2007 vide Law Department Notification No.4341/L dtd.11.05.2016, shall be on probation as per Rule-30 of the said Rules. They are posted at the places noted against each in Column No.3 and to undergo training as prescribed in Appendix - E of the aforesaid Rules.

Sl.No.	Name of the Officer	Place of posting
1.	Manas Ranjan Padhan	Bolangir
2.	Shantashree Mohanty	Bhubaneswar
3.	Sabyasachi Pradhan	Bhawanipatna
4.	Biswajit Mohapatra	Cuttack
5.	Saubhagyanandan Pradhan	Puri
6.	Rudra Prakash Nayak	Bhubaneswar
7.	Lopamudra Behera	Cuttack
8.	Monita Tripathy	Cuttack
9.	Sudhi Ranjan Dash	Cuttack
10.	Arijit Das	Balasore
11.	Lipa Puspa Khuntia	Puri
12.	S.Kunmun Achary	Cuttack
13.	Rajesh Roshan Nanda	Balasore
14.	Chinmaya Kumar Padhi	Kendrapara
15.	Sarojini Sahoo	Berhampur
16.	Ipsy Mohanty	Cuttack
17.	Nirlipta Acharya	Cuttack
18.	Biswadeepak Sahoo	Baripada
19.	Rekharani Naik	Sambalpur
20.	Gurucharan Jenamani	Dhenkanal
21.	Manoj Kumar Mohanty	Bhadrak

By Order of the High Court
A.K.Chandan
Special Officer (Admn.)

Memo No. 4552 dtd. **20.05.2016**
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By Order of the High Court


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Special Officer (Admn.)

